

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2023

Dated

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To:

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]
Email: rgoda@nja.gov.in

Sub: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" [P-1332] (29th & 30th April, 2023).

Sir,

In continuation to this court's letters No. 1972/DHC/Gaz./G-3/2023 dated 24.03.2023 & No. 2437/DHC/Gaz./G-3/2023 dated 18.04.2023, on the above subject, I am directed to say that Hon'ble the Chief Justice has been pleased to exempt Mr. Siddhartha Malik, CMM, Central District, Tis Hazari Courts, Delhi from attending the programme no. P-1332, North Zone -II Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 29th & 30th April, 2023 at Shimla (HP), to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Himachal Pradesh and the Himachal Pradesh Judicial Academy and in his place Ms. Madhu Jain, Principal District & Sessions Judge, North District, Rohini Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

2589-2591
No. _____/DHC/Gaz./G-3/2023

Dated 21/04/2023

1. Copy forwarded for information and necessary action to the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi with the request to inform the concerned officer, accordingly.
 2. Copy along with copy of letter dated 13.03.2023 and 12.04.2023 received from the Director, National Judicial Academy and the Director, Himachal Pradesh Judicial Academy, Shimla respectively forwarded to the Principal District & Sessions Judge, North District, Rohini Courts with the request to furnish the contact details, e-mail Id's and tour programme directly to Himachal Pradesh Judicial Academy, Shimla on e-mail: ja-hp@nic.in.
- Copy forwarded for information and necessary action to:-
- (i) The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla - 171001, e-mail- hicourt-hp@nic.in.
 - (ii) The Director, Himachal Pradesh Judicial Academy, Shimla, 16 Mile, Shimla-Mandi National Highway, Shimla- 171014 (e-mail: ja-hp@nic.in).

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
No. 30562-976 Misc/Trng/Gaz./2023 Dated, Delhi the 24 APR 2023

Copy forwarded along with its enclosures to the following, for information:-

- 1) Sh. Siddhartha Malik, CMM, Central District, Tis Hazari Court, Delhi.
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.
- 6) The Dealing Clerk (Leave), Judicial Branch, Central District, Tis Hazari Court, Delhi.

(Kaveri Baweja)
Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge(Hqs):Delhi